The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) Yes: An amount of Rs. ten lakhs for the Second Five Year Plan has been allotted under the Low Income Group Housing Scheme.

(c) Government employees are eligible for loans under the Low Income Group Housing Scheme.

# रात्रस्थान में पैदोल

\*१४२५ आ प० ला० बांक्नाल : नया इस्पाल, ज्ञान और ईंधन मंत्री यह बताने की कपा करेगे कि :

(क) क्या राजस्थान में पैट्राल की स्रोज का काम पूरा हो चुका है;

(द्र) यदि हा, तो किन-किन जगहो पर भौर कितना ैट्रोल मिलने की सम्भावना डै : मौर

(ग) पैट्रोल निकालने का काम कन शरू किया जायेगा ?

साल झौर तेल मंत्री (झी के० दे० मालवीय) : (क) जी, नही । जैमलमेर के समीप भूगर्भीय ( Geological ) झौर भूभौनिकी ( Geophysical ) खोज का कार्य प्रगति पर ह ।

(स) धौर (ग). वास्तविक रूप से बुदाई हो जाने के बाद ही सक्षेत्र में तेल ाप्त करने की सम्भावनाओं के विषय में कुछ कहा जा सकता है। जब यह मालूम हो जायेगा कि तेल व्यवसायिक रूप से झोषण करने की मात्रा में मौजुद है तब ही इसके निकाले जाने का प्रस्त उठेगा।

## Raikot By-election to the Punjab Vidhan Sabha

\*1427. { Shri Ghomi: Shri B. Das Gupta:

Will the Minister of Law be pleased to state:

(a) the percentage of rejected votes in the last Raikot by-election held to the Punjab Vidhan Sabha; and (b) The main grounds for rejection of votes, if the percentage is high?

The Minister of Law (Shri A. K. Sen): (a) 11 per cent.

(b) The main ground for the rejection of votes was that the marks made by these voters on the ballot papers were so placed that they did not indicate beyond doubt the particular candidate in whose favour the votes had been cast.

#### **Bentouite Clay Deposits**

### Shri B. C. Mullick: •1425. { Shri Surendranatb { Dwivedy:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether bentonite clay has been found anywhere in India; and

(b) if so, to what uses it is actually put?

The Minister of Mines and Oli (Shri K. D. Malaviya): (a) and (b) A Statement giving information regarding the place of occurrence and use of bentonite is laid on the table of the Lok Sabha. [See Appendix IV, annexure No. 124]

#### Assistance to Foreign Countries

\*1429. Shri Damani: Will the Minister of Finance be pleased to lay on the Table a statement showing the foreign assistance given by the Government of India to other countries under any treaty or under the Colombo Plan during the year 1956-57 and 1957-58 so far and state:

(a) whether loans have also been advanced; and

(b) if so, the nature therof?

The Deputy Minister of Finance (Shri B. E. Bhagat): A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 125.]

(a) Yes. Sir.